

(b) whether Government have taken steps to utilise the talents of these trained personnel by trying to persuade them to return to India; and

(c) whether Government propose to set up an agency such as National Employment Bureau to maintain constant contact with such trained personnel and see that their services are placed at the disposal of their own country or other less-developed countries, who look up to India for sympathetic co-operation?

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** (a) (i) to (iv). Government do not have accurate information, but over 3000 persons who are at present abroad have registered themselves in the Indians Abroad Section of the National Register, registration in which is voluntary. Information about these persons is periodically published in the Technical Manpower Bulletin and Indian Abroad Directories, copies of which are available in the Library of the House.

(b) and (c) Attention of the Hon'ble Member is drawn to reply to part (b) of Unstarred Question No. 410 on 1st May, 1962.

#### Prohibition in Delhi

**964. Shri P. R. Chakraverti:** Will the Minister for Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the figures released by the Delhi Administration showing the results of the first phase of Prohibition programme introduced in Delhi six years earlier;

(b) if so, how Government account for the increased consumption of both foreign and country liquor; and

(c) in the light of their findings, whether Government propose to have a general review of the results achieved in all the States and devise an appropriate policy for achieving real social benefits?

**The Minister of State in the Minis-**

**try of Home Affairs (Shri Datar):** (a) Yes.

(b) The increase in the consumption of both foreign and country liquor can be due to many reasons like:—

(i) Increase in population.

(ii) Visits of more foreigners to Delhi either as delegates to International Conferences, Exhibitions etc. or as tourists.

(iii) Various measures adopted by the Delhi Administration for checking the illicit sale of liquor have also resulted in an increase in the sale of illicit liquor.

(c) This will be considered by the Central Prohibition Committee at its next meeting.

#### S.C. & S.T. Persons for I.A.S. and I.P.S.

**965. Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons belonging to Scheduled Tribes and Scheduled Castes selected for I.A.S. and I.P.S. from March, 1957 to March 1962;

(b) the number of persons appointed and posted during these years;

(c) whether any special attention is given to recruit more persons belonging to Scheduled Tribes and Scheduled Castes; and

(d) if so, how?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b):

Service	Total Recruit- ment	Schedule Castes	Schedule Tribes
I.A.S.	446	26	15
I.P.S.	257	19	3